

वर्ष 2014 के बाद से हर क्षेत्र में अपार सुविधा मिली है, लेकिन ग्रामीण क्षेत्र से गुजरने वाले राजमार्गों व रेलमार्गों के कारण ग्रामीणों को कुछ कठिनाइयां झेलनी पड़ रही हैं। मैं आपके माध्यम से यह सरकार के संज्ञान में लाना चाहता हूँ।

मान्यवर, राष्ट्रीय राजमार्गों व रेलवे लाइनों के नीचे से गुजरने के लिए बने अंडरपासों की डिजाइनिंग काफी जगह पर सही नहीं है। वे या तो बहुत गहरे हैं, जहां बारिश के दिनों में पानी भर जाता है, कुछ में तो 12 महीने ज़मीन के नीचे का पानी भरा रहता है, जिससे ग्रामीणों को काफी लंबे चक्कर लगाकर आना-जाना पड़ता है। कुछ इतने संकरे हैं कि आज के समय में किसानों द्वारा प्रयोग की जाने वाली ट्रैक्टर ट्रॉलियां उनमें से नहीं निकल सकतीं। इससे किसानों को बहुत कठिनाइयां होती हैं।

मान्यवर, मेरा आपके माध्यम से सरकार से आग्रह है कि अंडरपासों की डिजाइनिंग के सुधारीकरण की ओर ध्यान दिया जाए तथा जो सही नहीं हैं, उनको सुधारा जाए।

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### VALEDICTORY REMARKS

MR. CHAIRMAN: Hon. Members, we have come to the close of the 263<sup>rd</sup> Session of Rajya Sabha. It is the last Session before we go for the General Elections — a true Festival of Democracy in the Mother of Democracy.

As highlighted by the hon. President in her Address, Bharat is making phenomenal progress in all walks of life. We are in *Amrit Kaal* of our Republic. As Members of the Upper House, we have to ensure exemplary standards of conduct. We need to be a source of inspiration as Bharat steadfastly surges towards a *Viksit Rashtra* and a global leader. We are in an era of immense possibilities. Let us vigorously contribute for continual, incremental rise of Bharat. I have no doubt that this sentiment is shared by every Member of this House and the people at large.

In this short but important Session, the House sat for nine days, dealing with 116 issues of public importance alongside answering 90 starred and 960 unstarred questions. Overall productivity during the Session stood at an impressive figure of 137 per cent. It is noteworthy that during this Session, hon. Members spoke in 15 regional languages with simultaneous interpretation in Hindi and English.

In addition to the discussion on the Motion of Thanks to President's Address and Interim Union Budget, this House also passed seven Bills, including Public Examinations (Prevention of Unfair Means) Bill, Water (Prevention and Control of Pollution) Amendment Bill, Jammu and Kashmir Local Bodies Laws (Amendment) Bill and Constitution Amendment Bills related to inclusion of Scheduled Castes and

Scheduled Tribes. I would also like to mention that 22 Private Members' Bills have been introduced in this Session.

Hon. Members, the House also bade farewell to 68 Members. Out of this, three Members retired in the month of January and the remaining 65 would be retiring between February and July this year. Let me express our profound appreciation for the distinguished service rendered by each one of our esteemed retiring colleagues.

I extend my heartfelt appreciation to the hon. Deputy Chairperson, Shri Harivansh, and Members on the Panel of Vice-Chairpersons for assisting me in conducting the proceedings of the House. I also thank the Leader of the House, the Leader of the Opposition, the Minister of Parliamentary Affairs, the Leaders of various Parties and the hon. Members for their cooperation. I acknowledge the untiring efforts of the Secretary-General and his team of dedicated officers and staff in ensuring that the Session runs smoothly. Before I conclude, I would like to extend my good wishes to all of you for the forthcoming festivals and for the General Election. Now, the National Song.

*(The National Song, Vande Mataram, was then played.)*

MR. CHAIRMAN: The House stands adjourned *sine die*.

*The House then adjourned sine die at thirty-one minutes past six of the clock.*